NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 219/73(4)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Prateek Goyal HUF.

V/s.

STL Exports Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Aditya Mewara Advocate Petitioner Asset

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ORDER

Learned Advocate Mr. Aditya Mewara present for Petitioner. None present for Respondent.

Petitioner not filed proof of service.

Petitioner is directed to issue fresh notice of date of hearing on Respondent and shall file proof of service.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL